

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 92 OF 2014**

**Dated: 29<sup>th</sup> April, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**DNH Power Distribution Co. Ltd. ... Appellant(s)**  
**Versus**  
**NTPC-SAIL Power Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-2  
Mr. M.G. Ramachandran,  
Ms. Ranjitha Ramachandran,  
Ms. Poorva Saigal,  
Mr. Shubham Arya for R-1

**ORDER**

As per the request of learned counsel for the parties, post this appeal for further arguments on **19<sup>th</sup> July, 2016.**

**(T. Munikrishnaiah)**  
**Technical Member**

sh/kt

**(Justice Surendra Kumar)**  
**Judicial Member**